

[*Translation*]

**Codification of Personal Laws of Adivasis**

5472. SHRI DILEEP SINGH BHURIA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the names of the States in which personal laws of Adivasis have been codified;

(b) whether in most of the States several cases of land disputes have arisen and are still pending in courts in the absence of personal laws in regard to succession of Adivasis; and

(c) if so, whether Government propose to issue directives to codify such laws in all the States in the interest of Adivasis ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) The information is not readily available. The same will be collected from the State Governments and will be laid on the Table of the House.

(b) No such information has come to the notice of the Government so far.

(c) Does not arise.

[*English*]

**Acquisition of Land for Southern Air Command**

5473. PROF. K.V. THOMAS : Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to shift Southern Air Command Headquarters from Trivandrum to Madurai;

(b) whether the necessary land and other facilities for the expansion of the Southern Air Command have been made available in Kerala; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) and (c). A major portion of the land required for locating Headquarters Southern Air Command in Trivandrum has been acquired. The remaining amount of land is also being acquired.

**Rate of Inflation**

5474. SHRI BHATTAM SRIRAMA MURTY : Will the Minister of PLANNING be pleased to state :

(a) whether the plan projections have been made in terms of constant prices and that all the estimates are based basically on the assumption of zero rate of inflation;

(b) whether the plan assumed lower capital to output ratio of 5.0 when the prevailing ratio was 5.5 with the result that the requirements of capital are underestimated;

(c) whether the plan expected savings ratio to go upto 24.5 per cent whereas it is on the decline; and

(d) if so, the action taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI B.S. ENGTI) : (a) Five Year Plan projections are made at price level in the base year of the plan. This is done to ensure comparability of financial magnitudes in the different years of the Plan. The Plan does not assume a zero rate of inflation.

(b) The Seventh Plan expects the incremental capital output ratio (ICOR) to be around 5. This is a little higher than the ICOR realised in the Sixth Plan but lower than the trend value of 5.5. The lower value is expected to be realised because of the emphasis on efficiency which is a crucial part of the Seventh Plan Strategy.

(c) and (d), According so the Seventh Plan projections the domestic savings as a per cent of GDP was expected to rise from 23.3 per cent in 1984-85 to 24.5 per cent in 1989-90 indicating a step up of 1.2 percentage points in the savings rate.

However, in the latest revised series of National Accounts, the levels of GDP for all the years since 1980-81 have increased without corresponding increase in levels of savings and capital formation resulting in lower rates of savings rate for 1984-85 in the pre-revised series was 22.9 while it turned out to be 19.5 in the revised series. The realised savings and capital formation. Thus the realised savings rate in 1986-87 was 21.7 per cent showing an increase of 2.2 per cent age points over the first two years of the Plan.

#### Optimum Utilisation of Resources

**5475. SHRI C. MADHAV REDDY :** Will the Minister of PLANNING be pleased to state :

(a) whether any measures have been formulated for decentralisation of the planning process in the country for optimum utilisation of human, material and financial resources; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI B.S. ENGTI) : (a) and (b). Seventh Five Year Plan provides for decentralisation of the planning process to districts in the first phase and ultimately to the blocks. To assist the States in achieving this objective, copies of the report of the Working Group on District Planning which is in the nature of guidelines have been made available to the States and through them to the districts. States have been advised to take up formulation of District plans for a few selected districts on pilot basis with the help of academic institutes, the cost of which will be shared between Centre and State on equal basis subject to a ceiling of Rs. 1 lakh per State. Besides, the National Institute of Rural Development, Hyderabad, has been entrusted with the formulation of district plans for one district in each of the five representative States of Tamil Nadu, Maharashtra, Bihar, Himachal Pradesh and Uttar Pradesh. These plans would serve as model for being replicated in other districts of the country. The States are also being financially assisted to set up/strengthen district level planning

machinery. Facilities have also been created to impart training to the planning staff at the district.

#### Reported U.S. Decision to Share Intelligence with Pakistan

**5476. SHRI SANAT KUMAR MANDAL :** Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware of the reported decision of US Administration to go ahead with intelligence sharing facilities with Pakistan, despite the Soviet decision to withdraw from Afghanistan and this has posed a great menace to India's defence establishment; and

(b) if so, the steps Government propose to take to meet this situation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) and (b). Government have no information about the USA having decided to go ahead with intelligence sharing arrangement with Pakistan, though there have been media reports recently about the possibility of such an arrangement.

Government keep a constant watch on all developments having a bearing on our national security and take appropriate measures from time to time to ensure full defence preparedness.

#### Stenographers Posts in Defence Ministry

**5477. SHRI KAMLA PRASAD SINGH :** Will the Minister of DEFENCE be pleased to state :

(a) whether as per Government instructions, while creating/sanctioning posts of officers eligible for stenographic assistance, stenographers posts are also to be created sanctioned side by side;

(b) how many posts of officers were created/upgraded during the last three years who were eligible for stenographic assistance; and

(c) the sanctioned strength of stenographers grade-wise as on date and details of the vacancies existing therein with reasons and details of steps taken to fill them up ?